

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/110/(IB)/2017

NAME OF THE PETITIONER(S)

: PHENIX CONSTRUCTION TECHNOLOGIES

NAME OF THE RESPONDENT(S)

: CETHAR LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

P.J. RISHIKESH PJ SZI CLANESH 98848 62677 Sorganeshinga Ogmail. com

For Resport

## ORDER

No representation on behalf of the Petitioner. Mr. P.J. Rishikesh, Counsel for Respondent filed a memo submitting that insolvency process has been initiated by the Division Bench of Chennai on 16.06.2017 in CP/511/2017 and moratorium was declared. The Registry is directed to send notice to the Petitioner for his submission. Counsel for Respondent is directed to place the above order issued by the Division Bench, Chennai on the next date of hearing. Put up on 16.08.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)

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